

**THE HIGH COURT OF MEGHALAYA:**  
**SHILLONG**  
**NOTICE**

NO.HCM.III/166/2019-JudI./Part-1/408

Dated Shillong, the 23<sup>rd</sup> June 2022

It is hereby notified to all concerned that **DIVISION BENCH I** comprising the Hon'ble the Chief Justice & Hon'ble Mr. Justice H.S.Thangkhiew will sit tomorrow, the 24<sup>th</sup> June, 2022 at 10:30 AM and **DIVISION BENCH II** comprising of the Hon'ble the Chief Justice & Hon'ble Mr. Justice W. Diengdoh will sit after the rising of **DIVISION BENCH I**.

Further, the **SINGLE BENCH** of Hon'ble Mr. Justice H.S. Thangkhiew will sit after the rising of the first **DIVISION BENCH**.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-JudI./Part-1/408-A

Dated Shillong, the 23<sup>rd</sup> June 2022

Copy for information to: -

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind information.
5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind information.
6. The P.S to Advocate General/ Addl. Advocate General, Meghalaya, Shillong for kind information.
7. The Asst. Solicitor General/ Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
8. The President/Secretary, High Court Bar Association, Shillong for kind information.
- ✓ 9. The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. She is also requested to get the same uploaded in the Official Website.
10. Court Masters concerned for kind information & necessary action.
11. Notice Board.
12. Office File.

  
23/6/2022  
JOINT REGISTRAR (LISTING)

850  
23/6/22